

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal nos.188, 189, 190, 191 and 192 of 2014**

**Dated : 7<sup>th</sup> August, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Appeal no.188 of 2014 &  
IA no. 299 of 2014**

**In the matter of**

**M/s. Hi-Tech Industries ... Appellant(s)  
Versus  
Himachal Pradesh Electricity Regulatory .... Respondent(s)  
Commission & Anr.**

**Counsel for the Appellant(s) : Mr. Raj Kumar Mehta**  
**Counsel for the Respondent(s) : Ms. Shikha Ohri,  
Mr. Matrugupta Mishra and  
Mr. Rinku Gautam, JD for R-1  
Mr. Anand K. Ganesan and  
Ms. Mandakini Ghosh for R-2**

**Appeal no.189 of 2014 &  
IA no. 300 of 2014**

**M/s. Asian Concrets and Cement Pvt. Ltd. ... Appellant(s)  
Versus  
Himachal Pradesh Electricity Regulatory .... Respondent(s)  
Commission & Anr.**

**Counsel for the Appellant(s) : Mr. Raj Kumar Mehta**  
**Counsel for the Respondent(s) : Mr. Rinku Gautam, JD for HERC  
Mr. Anand K. Ganesan and  
Ms. Mandakini Ghosh for R-2**

**Appeal no.190 of 2014 &**  
**IA no. 301 of 2014**

**M/s. Parvati Steel & Alloys** ... Appellant(s)  
**Versus**  
**Himachal Pradesh Electricity Regulatory** .... Respondent(s)  
**Commission & Anr.**

**Counsel for the Appellant(s)** : **Mr. Raj Kumar Mehta**

**Counsel for the Respondent(s)** : **Mr. Rinku Gautam, JD for HERC**  
**Mr. Anand K. Ganesan and**  
**Ms. Mandakini Ghosh for R-2**

**Appeal no.191 of 2014 &**  
**IA no. 302 of 2014**

**M/s. Akron India Pvt. Ltd.** ... Appellant(s)  
**Versus**  
**Himachal Pradesh Electricity Regulatory** .... Respondent(s)  
**Commission & Anr.**

**Counsel for the Appellant(s)** : **Mr. Raj Kumar Mehta**

**Counsel for the Respondent(s)** : **Mr. Rinku Gautam, JD for HERC**  
**Mr. Anand K. Ganesan and**  
**Ms. Mandakini Ghosh for R-2**

**Appeal no.192 of 2014 &**  
**IA no. 303 of 2014**

**M/s. SPS Steel Rolling Mills Ltd.** ... Appellant(s)  
**Versus**  
**Himachal Pradesh Electricity Regulatory** .... Respondent(s)  
**Commission & Anr.**

**Counsel for the Appellant(s)** : **Mr. Raj Kumar Mehta**

**Counsel for the Respondent(s)** : **Mr. Rinku Gautam, JD for HERC**  
**Mr. Anand K. Ganesan and**  
**Ms. Mandakini Ghosh for R-2**

**ORDER**

**Admit.** Ms. Shikha Ohri, Learned Counsel takes notice in IA no. 299 of 2014 for stay in Appeal no. 188 of 2014 on behalf of Respondent – ‘Commission’. She wants some time to file the reply.

Accordingly, the Learned Counsel for the Respondents of all the parties are directed to file their respective replies in the above five IAs for Stay in the respective Appeals on or before 26.08.2014 after serving copy on the other side.

Post the matter for hearing the above IAs on **28.08.2014.**

**(Rakesh Nath)**  
**Technical Member**  
mk/kt

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**